

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-111/2012/6975 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Raktim Duarah,
District & Sessions Judge,
Kamrup (M), Guwahati.

Dated, Guwahati the th 20 August, 2024.

Sub: **Restricted Holiday.**

Ref:- Your Letter No. DJK/Esstt./8499, dtd. 12.08.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **Restricted Holiday on 13.08.2024** has been granted. The next senior most Judicial Officer available at the station would remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-111/2012/6976 /A dated , 20-08-24

Copy to:-

✓ 1. The Project Manager, Gauhati High Court, Guwahati.

Sd/-
JT. REGISTRAR (VIGILANCE)

Smita